

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 131(ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.12.2016.

NAME OF THE COMPANY: Sh. Rajendra Singh & Ors.

Vs.

M/s R. R. Sheetgarh Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1.

Order dated 16.12.2016

2.

CP No. 131(ND)/2013 Sh. Rajendra Singh & Ors. Vs. M/s

R.R. Sheetgarh Pvt.Ltd & Ors.

Company Petition No. 131 (ND) of 2013 is disposed off by
Separate Orders.



SH.V.S.R. AVADHANI (Judicial Member)



SH. H.P. CHATURVEDI (Judicial Member)

Dated 16.12.2016